

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2432
ANSWERED ON 03RD AUGUST, 2023**

LITIGATION INVOLVING NHAI

2432. SHRI ASADUDDIN OWAISI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the total claims raised by private contractors in disputes in the highway projects undertaken by NHAI are estimated at around Rupees one lakh crore while NHAI counter-claims are to the tune of Rs. 33000 crore and if so, the details thereof;

(b) the number of cases pending before different High Courts and Supreme Court involving contractual issues;

(c) whether a Committee has been constituted to examine all the arbitral awards of the court orders in which settlement amount is more than hundred crore; and

(d) if so, the main objectives/functions thereof along with the steps taken by the Committee to fast track dispute resolutions?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) The total claims raised by private contractors in disputes in National Highway Projects undertaken by NHAI are estimated at

around Rs. 1,18,717 crore while NHAI's counter-claims amount to Rs. 52,000 crore.

(b) The number of cases pending before different Hon'ble High Courts involving contractual issues are 192. The number of cases pending before the Hon'ble Supreme Court involving contractual issues are 27.

(c) No Sir.

(d) Sir, question does not arise.
